

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P NO.271 of 2011

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Kunal Bardhan Jayaswal & Anr. -Versus- Samar Singh Jayaswal Pvt.Ltd & Ors		
Under Section	<b>397/398</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

13 07 2017 - CP No.271/2011 – Kunal Bardhan Jayaswal & Anr. Versus Samar Singh Jayaswal Pvt. Ltd. & Ors.

**ORDER**

None present from the side of the Petitioner(s) as also Respondent(s).

In view of the order passed by NCLAT dated 2<sup>nd</sup> June 2017, the case is treated as closed.

MANORAMA KUMARI  
MEMBER(J)